

Land acquisition under Coal Bearing Areas Act, 1957

803. SHRI BINOY VISWAM: Will the Minister of COAL be pleased to state:

(a) whether Government is considering a proposal to acquire land under the Coal Bearing Areas Act, 1957 and to subsequently lease it to private coal mining companies;

(b) if so, the details thereof; and

(c) the details of land already acquired by Government under the CBA Act, 1957 during the last three years, State-wise?

THE MINISTER OF COAL (SHRI PRALHAD JOSHI): (a) and (b) Yes, Sir. Government is considering to provide for leasing of land and coal mining rights acquired under the Coal Bearing Areas (Acquisition & Development) Act, 1957 by the Central Government or a Government Company to any company (including private sector company) which has become successful bidder in the auction of coal blocks. The proposal is at the stage of consultation with State Governments having coal/lignite bearing areas.

(c) The details of land already acquired by Government under the CBA Act, 1957 during the last three years by subsidiaries of Coal India Limited in different states are as under:-

(Land acquired in Ha.)

Eastern Coalfields Limited (ECL)			
Year	Jharkhand	West Bengal	Total
2017-18	16.7	Nil	16.7
2018-19	Nil	30.0	30.0
2019-20	Nil	Nil	Nil
Central Coalfields Limited (CCL)			
Year	Jharkhand		Total
2017-18	7590.47		7590.47
2018-19	31.93		31.93
2019-20	Nil		Nil

Western Coalfields Limited (WCL)

Year	Maharashtra	Madhya Pradesh	Total
2017-18	163.86	Nil	163.86
2018-19	17.05	Nil	17.05
2019-20	71.77	Nil	71.77

South Eastern Coalfields Limited (SECL)

Year	Chhattisgarh	Madhya Pradesh	Total
2017-18	1990.630	1926.080	3916.710
2018-19	1050.593	427.993	1478.586
2019-20	183.186	37.866	221.052

BCCL, NCL, MCL, NLC India Ltd. and SCCL have not acquired any land under CBA Act, 1957 in the last three years *i.e.* 2017-18, 2018-19 and 2019-20.

Coking coal reserves in the country

804. SHRI RAJEEV SATAV: Will the Minister of COAL be pleased to state:

(a) details of coking coal produced in the country during the last three years and the current year;

(b) whether there is a sharp decline in coking coal reserves, if so, the details thereof and reasons therefor;

(c) whether Government has recently signed Memorandum of Understanding (MoU) to import coking coal, if so, the details thereof;

(d) the target set for production of coking coal during the last three years;

(e) whether there is a huge difference in the demand and production of coking coal; and

(f) if so, the steps taken/proposed to be taken by Government to fill this gap?

THE MINISTER OF COAL (SHRI PRALHAD JOSHI): (a) The details of coking coal production during last three years are given below:-